NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

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PETITION NUMBER

: CP/199/2017

NAME OF THE PETITIONER(S)

: PANCON PROPERTIES INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: ROC CHENNAI

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

B- SONOHAL

M. RATHIMAKUMAR

Dyker

pc

M. Rarui

ORDER

PCS representing the petitioner present. Representative of the ROC present. Heard both the counsels. Order is reserved.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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